respect	of	public	sector	banks	as	on
March	1990	(latest	availabl	e), as	repor	ted

by Reserve Bank of India (RBI), is given below :

(Amount in crores of Rupces)

Sætors						Amount Outstanding	Amount ovci duc	Overdues as a percentage of outstanding advances
Large & Mediun	1 ind:	15:ric	s .	•		32549.41	4276.94	13.14
Smalls sale in las	rics	(inel:	iding i	ndus:	rial			
						15198.15	3074.83	20.23
Agricul ure						16603.06	3450.78	20.78
Other priority so	clors					8157.03	2516.10	30.85
All others .	•	•	•			25184.40	2327.72	9.24
Total :						97692.05	15646.38	16.02

(b) Various steps have been taken by **RBI** to reduce the amount of overdues and also to improve the recovery performance of the commercial banks in respect of their advances to various sectors. Some of the important steps are as follows:

1. Banks have been impressed upon to institute a viable recovery system with a view to help recycling the scarce resources of the Banks to the needy and productive sectors of the economy on the one hand, and to improve the profitability and viability of the lending banks, on the other.

2. The Chief Executives of the banks have been advised to pay their personal attention to the monitoring of large advances.

3. Introduction of a comprehensive and uniform grading system to indicate the health of individual advances for the purpose of their effective monitoring and follow up.

4. To keep a watch on the recovery of top sticky accounts at the Board Level.

5. Taking action against the officials where advances are found to have become sticky due to their negligence, inefficiency etc.

(c) No, Sir. However, the Government and Reserve Bank of India keep under their constant consideration the subject for improve g recovery in the banks and take actions to modify procedures in this regard.

(d) and (e) Do not arise.

[English]

JUTE MILL AT DALGOUN OR BARPETA IN ASSAM

*278. SHRI PROBIN DEKA: Will the Minister of TEXTILES be pleased to state:

(a) whether there is any proposal under consideration of the Govt. to establish a jute mill at Dalgoun or Barpeta in Assam;

(b) if so, the details thereof; and

(c) the time by which it is likely to be cleared by the Government?

THE MINISTER OF STATE OF THE MINISTRY OF TEXTILES (SHRI ASHOK GEHLOT) : (a) No. Sir.

(b) and (c). Do not arise.

[Translation]

PRODUCTION AND CONSUMPTION OF CLOTH

*279. SHRI HARIKEWAL PRASAD : Will the Minister of TEXTILES be pleased to state:

(a) the annual per capita consumption of cloth in the country;